NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. RAO

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

AM

REPRESENTATION BY WHOM

1. P. R. Vandara By Anciedh knows

Coursel for Petitioner

ORDER

Counsel for petitioner present and stated that the R1 company is wound up and they are intending to file a petition before the High Court of Madras. She prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

_50 C

bc